

**GOVERNMENT OF INDIA
YOUTH AFFAIRS AND SPORTS
LOK SABHA**

UNSTARRED QUESTION NO:1988
ANSWERED ON:19.08.2013
SPORTS INFRASTRUCTURE IN RURAL AREAS
Bavalia Shri Kuvarjibhai Mohanbhai;Vijayan Shri A.K.S.

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether the Government has allocated financial assistance directly to certain Taluka Panchayats to improve sports infrastructure in rural India;
- (b) if so, the details thereof and actual utilisation of such assistance and feedback from the various State Governments;
- (c) whether there was any monitoring by Central Sports Authorities in this regard; and
- (d) if so, the details thereof?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR YOUTH AFFAIRS & SPORTS (SHRI JITENDRA SINGH)

- (a) No Madam. There is no provision under the Panchayat Yuva Krida aur Khel Abhiyan (PYKKA) to provide financial assistance directly to Taluka Panchayats to improve sports infrastructure in rural India. However, under PYKKA scheme central assistance is provided to the States/UTs for creation of basic sports infrastructure at village and block panchayat level.
- (b) Details of funds released and sports infrastructure created in rural areas under the PYKKA Scheme are placed at Annexures I (a) to (e) and Annexure II. The State-Wise details of funds released and utilized are placed at Annexure III (a) to (c)
- (c)&(d) Though no monitoring by Central Sports Authorities is done in this regard, a strong monitoring mechanism has been introduced for effective implementation and achieving the target in time for implementation of Panchayat Yuva Krida Aur Khel Abhiyan (PYKKA). Eminent sports persons are engaged as PYKKA observers, whose services are utilized to monitor and inspect three distinct areas viz playfield development including management of the facilities, training of Kridashrees and conduct of the competitions.